GOVERNMENT OF INDIA SHIPPING LOK SABHA

STARRED QUESTION NO:12 ANSWERED ON:01.08.2011 DEVELOPMENT OF PORTS Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of SHIPPING be pleased to state:

(a) the break-up of international sea trade handled during the last three years by the major and the minor ports in the country;

(b) the details of the institutional framework/national policy for development of both major and non-major ports in an integrated and coordinated approach;

(c) the number of proposals for the development of ports cleared and pending with the Maritime States Development Council (MSDC) during the last three years; and

(d) the steps taken/proposed to be taken up by the MSDC to expedite the coordinated development of major and non-major ports in the country?

Answer

MINSTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 12 TO BE ANSWERED ON 1ST AUGUST 2011 RAISED BY SHRI BAIJAYANT JAY PANDA AND SHRI NITYNANDA PRADHAN REGARDING DEVELOPMENT OF PORTS.

(a): The breakup of the international sea trade handled during last three years by the major and minor ports (non-major ports) is given as under:

(In million Tonnes)

Ports 2010-11 2009-10 2008-09

Major Ports 569.91 561.09 530.53

Non Major Ports 314.64 289.32 213.22

Total-Indian Ports 884.55 850.41 743.75

(b): The development of the major ports is taken up under the provision of Major Port Trust Act, 1963 by the Central Government, whereas development of the Non-Major Ports is undertaken by the respective State Government under their own institutional framework. There is no formal integrated and coordinated approach for development of Major and non-Major Ports together.

(c): Maritime State Development Council (MSDC) is an informal institutional mechanism for coordination between the Maritime States and Central Government on common issues pertaining to Major Ports and Non- Major Ports. There is no statutory power with MSDC to clear proposals for development of such ports.

(d): Before the conduct of every meeting of MSDC, common issues pertaining to major ports and non-major ports are called for from concerned organizations like Major Ports, DG Shipping and Non-Major Ports. Such common issues are discussed and deliberated

during the MSDC Meeting and decisions taken for implementation.